

RBI invites public comments on the draft “Reserve Bank of India (Urban Co-operative Banks - Responsible Business Conduct) Amendment Directions, 2026”

Public consultation no. C2R/2025-26/326

It has been decided to issue comprehensive instructions on advertising, marketing and sale of financial product / service to all Urban Co-operative Banks under the [Reserve Bank of India \(Urban Co-operative Banks – Responsible Business Conduct\) Directions, 2025](#). Accordingly, the [draft “Reserve Bank of India \(Urban Co-operative Banks - Responsible Business Conduct\) Amendment Directions, 2026”](#) has been issued for public comments.

Additional comments or any attachments may also be submitted by email at mcsdorfeedback@rbi.org.in.

Last date for submission of comments is March 4, 2026.

Draft Directions [PDF \(283.76 KB\)](#)